

HIGH COURT OF SIKKIM
GANGTOK

No. 364/HCS

Dated: 25.09.2025

O-F-F-I-C-E O-R-D-E-R

The High Court of Sikkim is hereby pleased to make the following transfers and postings of Judicial Officers in the cadre of Sikkim Superior Judicial Service and Sikkim Judicial Service *w.e.f.* 15.10.2025:-

Sl. No.	NAME OF THE JUDICIAL OFFICER AND PRESENT POSTING	TRANSFERRED AS
1.	Mr. N. G. Sherpa, Director, Sikkim Judicial Academy	Principal District & Sessions Judge, Gangtok
2.	Mr. K. W. Bhutia, Principal District & Sessions Judge, Gangtok, and OSD to the Hon'ble the Chief Justice (as additional charge).	Central Project Coordinator, e-Courts Project, High Court of Sikkim.
3.	Mr. Benoy Sharma, Central Project Coordinator, e-Courts Project, High Court of Sikkim.	Director, Sikkim Judicial Academy
4.	*Mrs. Jwala Devi Thapa, Chief Judicial Magistrate-cum- Civil Judge (SD), Gangtok; holding additional charge as Chief Judicial Magistrate-cum-Civil Judge (SD), Mangan.	District & Sessions Judge, Soreng.
5.	Mr. Jabyang Dorjee Sherpa, Chief Judicial Magistrate-cum- Civil Judge (SD), Namchi; holding additional charge as Chief Judicial Magistrate-cum-Civil Judge (SD), Gyalshing and Soreng and further additional charge as Principal Magistrate, JJB, Namchi.	Chief Judicial Magistrate-cum- Civil Judge (SD), Gangtok, with additional charge as Chief Judicial Magistrate-cum-Civil Judge (SD), Mangan.
6.	Mrs. Rohini Rai, Civil Judge - cum - Judicial Magistrate, Gangtok; holding additional charge as Civil Judge- cum-Judicial Magistrate, Mangan	Chief Judicial Magistrate - cum -Civil Judge (SD) (Grade-III), Namchi, with additional charge as Chief Judicial Magistrate- cum-Civil Judge (SD), Gyalshing

	and Chungthang Sub-Division and further additional charge as Principal Magistrate, JJB, Mangan and Gyalshing.	and Soreng and further additional charge as Principal Magistrate, JJB, Namchi.
7.	Ms. Nairitya Sharma, Civil Judge – cum – Judicial Magistrate, Rangpo Sub-Division, Pakyong; holding additional charge as Civil Judge-cum-Judicial Magistrate, Jorethang.	Civil Judge – cum – Judicial Magistrate, Gangtok; additional charge as Civil Judge-cum-Judicial Magistrate, Mangan and Chungthang Sub-Division and further additional charge as Principal Magistrate, JJB, Mangan and Gyalshing.
8.	Mr. Sayshay Hang Subba (Limboo), Civil Judge – cum – Judicial Magistrate, Yangang Sub-Division, Namchi; holding additional charge as Civil Judge-cum-Judicial Magistrate, Namchi, Soreng and Gyalshing.	Civil Judge – cum – Judicial Magistrate, Namchi; with additional charge as Civil Judge-cum-Judicial Magistrate, Yangang Sub-Division, Namchi; Civil Judge - cum -Judicial Magistrate, Soreng and Civil Judge-cum-Judicial Magistrate, Gyalshing. Further, he shall also hold additional charge as Civil Judge – cum – Judicial Magistrate, Jorethang.
*Promoted in the cadre of the Sikkim Superior Judicial Service in the pay matrix J5 with effect from 23 rd September, 2025 vide Office Order No. 6552/G/DOP, issued by the Department of Personnel, Government of Sikkim, Gangtok.		

In addition to the above, Ms. Mahima Apchunna Randeep Rai, Secretary, District Legal Service Authority, East & North at Gangtok; holding additional charge as Civil Judge-cum-Judicial Magistrate, Rongli Sub-Division, Pakyong, shall also hold further additional charge as Civil Judge-cum-Judicial Magistrate, Rangpo Sub-Division, Pakyong.

Note: Mr. Karma Wangchuk Bhutia, Principal District & Sessions Judge, Gangtok shall cease to hold additional charge as OSD to the Hon'ble, the Chief Justice upon assuming his office as Central Project Coordinator, e-Courts Project, High Court of Sikkim

By Order,

sd/-
(S.P. Bhutia)
Registrar(Judicial Service)

Memo No. V(58) Confdl/HCS/ 8966-8993

Dated: 25.09.2025

Copy to:-

1. All concerned above;
2. Additional Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
3. Additional Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
4. Joint Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim, Gangtok;
5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
6. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok;
7. Advocate General, Government of Sikkim, Gangtok;
8. Chief Secretary, Government of Sikkim, Gangtok;
9. Registrar General, High Court of Sikkim, Gangtok;
10. Secretary, Home Department, Government of Sikkim, Gangtok;
11. Principal District & Sessions Judge, Gangtok & OSD to the Hon'ble, the Chief Justice, High Court of Sikkim, Gangtok;
12. All District & Sessions Judges, Sikkim;
13. Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
14. Legal Remembrancer-cum-Secretary, Law & Parliamentary Affairs Department, Government of Sikkim, Gangtok;
15. Member Secretary, Sikkim State Legal Services Authority, Gangtok;
16. All Chief Judicial Magistrates-cum-Civil Judges (SD), Sikkim;
17. All Civil Judge-cum-Judicial Magistrates, Sikkim;
18. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
19. President, High Court Bar Association, Gangtok;
20. President, Namchi Bar Association, Namchi;
21. President, Bar Association of Gyalshing & Soreng;
22. Deputy Solicitor General of India, Gangtok;
23. Additional Secretary, Home Department, Government of Sikkim, Gangtok for publication in the Government Gazette;
24. All Section In-charge, High Court of Sikkim, Gangtok;
25. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
26. Notice Board
27. Guard file and
28. File


REGISTRAR